

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF RAJASTHAN DRUGS AND PHARMACEUTICALS LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	RAJASTHAN DRUGS AND PHARMACEUTICALS LIMITED
2.	Date of incorporation of corporate debtor	02/11/1978
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies – Jaipur
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U24232RJ1978GOI001823
5.	Address of the registered office and principal office (if any) of corporate debtor	Road no. 12, VKI area, Jaipur, Rajasthan – 302013
6.	Insolvency commencement date in respect of corporate debtor	25.09.2019 (Copy of order received by the Interim Resolution Professional on 01.10.2019)
7.	Estimated date of closure of insolvency resolution process	24 th March, 2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Mahendra Prakash Khandelwal IP Registration No.: IBBI/IPA-002/IP-N00446/2017-2018/11275/
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: 202, Prism Tower, Opp. Rajasthan Police Mukhaliya, Gate No. 2, Lalkothi, Jaipur, Rajasthan – 302015 E-mail: mahendra927@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: 202, Prism Tower, Opp. Rajasthan Police Mukhaliya, Gate No. 2, Lalkothi, Jaipur, Rajasthan – 302015 E-mail: cirp.rdpl@gmail.com
11.	Last date for submission of claims	14.10.2019
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	a. KINDLY REFER NOTE 1 BELOW b. Details of authorized representatives are available at: Not applicable

Notice is hereby given that the Hon'ble National Company Law Tribunal, Jaipur Bench has ordered the commencement of a corporate insolvency resolution process of the **RAJASTHAN DRUGS AND PHARMACEUTICALS LIMITED** on **25.09.2019** (Copy of order received by the Interim Resolution Professional on 01.10.2019)

The creditors of RAJASTHAN DRUGS AND PHARMACEUTICALS LIMITED, are hereby called upon to submit their claims with proof on or before 14.10.2019 to the interim resolution professional at the address mentioned against entry No. 10.

NOTE 1: Submission of claims with proof is to be made in accordance with Chapter IV of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for the Corporate Persons) Regulations, 2016. The proof of claims is to be submitted by way of the following specified Forms:

Form B – for Claims by Operational Creditors, Form C – for Claims by Financial Creditors, Form D – for claims by Workman or an Employee, Form E – for Claims by Authorised Representative of Workmen and Employees, Form F – for claims by creditors (other than financial creditors and operational creditors).

In order to get a copy of the form, you may download above mentioned forms from the website www.ibbi.gov.in of Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for the Corporate Persons) Regulations, 2016.

The Web link is: <https://ibbi.gov.in/home/downloads>.

Physical Address: 202, Prism Tower, Opp. Rajasthan Police Mukhaliya, Gate No. 2, Lalkothi, Jaipur, Rajasthan – 302015

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional : Mahendra Prakash Khandelwal
Date and Place : 02.10.2019, Jaipur

